

**Decontrol of Sugar**

**2979. SHRI B.B. RAMAIAH :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Government are planning to decontrol sugar with a view to bring down the prices ;

(b) whether Government are aware that levy price of sugar is about Rs. 400/- a quintal while the price in the free market ranges between about Rs. 600/- to Rs. 950/- a quintal ;

(c) whether Government have examined as to whether in the event of decontrol the consumers will be all the more at the mercy of the traders ; and

(d) if so, steps proposed by Government to bring down prices ?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :** (a) No, Sir.

(b) The all India average ex-factory price of levy sugar is Rs. 351.21 per quintal. The wholesale prices of free sale sugar of common grade in various important markets as on 7th August, 1985 were ranging from Rs. 740/- to Rs. 765/- per quintal.

(c) and (d) Do not arise.

**Setting up of Free Trade Zone in Agriculture Sector**

**2980. SHRI JAGANNATH PATTA-  
NAIK :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether his Ministry has received any proposal that Free Trade Zones should be set up in the agricultural sector to supplement the export efforts of the industrial sector ;

(b) if so, the details thereof ; and

(c) the reaction of Central Government thereon ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) :** (a) There is no specific proposal for the setting up of Free Trade Zones in the agricultural sector.

(b) and (c) Does not arise.

**Rules Re : Supply and use of Stationery in Government Departments**

**2981. SHRI KAMLA PRASAD SINGH :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the rules regarding supply and use of stationery in Government departments were under scrutiny of his Ministry ;

(b) whether the rules have been finalised and if so, whether a copy thereof will be laid on the Table of the House ; and

(c) if not, the reasons for the delay ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) :** (a) Yes, Sir.

(b) Yes, Sir. The rules have been finalised. As they are in the nature of administrative instructions for office use and not statutory rules framed under any Act of Parliament, they are not being laid on the Table of the House.

(c) Does not arise.

**[Translation]**

**Scarcity of Sugar in U.P.**

**2982. SHRI ZAINUL BASHER :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the month-wise quantity of sugar demanded by the Government of Uttar Pradesh from January to April, 1985 ;

(b) the quantity of sugar supplied to Uttar Pradesh for each of these months ; and